

Filing No. ABA/8146/2020

Bithal Ansari & Anr. Vs The state of Jharkhand
Advocate's name – Sabyasanchi

Defects:

9)

- i) True T/C of Annex-1 may be filed.
- ii) Name of Petitioner no., may be verified with execution in Vak.
- iii) U/S in Impugned order differs from FIR.
- iv) U/S in Para-1 and Prayer differ from each other. Its correctness may also be verified.
- v) Father's name of deponent, may be verified.